

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3952
ANSWERED ON:26.08.2011
ENROLMENT IN ANGANWADI CENTRES
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children, undernourished children, pregnant women and lactating mothers enrolled in Anganwadi Centres (AWCs), State-wise;
- (b) whether there is low enrolment of such women and children in AWCs in the country;
- (c) if so, the reasons therefor alongwith the corrective measures taken by her Ministry to improve the enrolment level at AWCs; and
- (d) the expenditure incurred by her Ministry on the wages of Anganwadi workers and helpers during the last three years and the current year?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (d): There were 12.05 crore child population (0 - 6 years) eligible for enrolment as per anganwadi survey register in 12.66 lakh operational anganwadi centres (AWCs) of which 7.84 crore children (6 months - 6 years) availed of supplementary nutrition as on 30.06.2011 as ICDS is a self selecting Scheme. Similarly, out of 2.28 crore pregnant women and lactating mothers (P&LM) eligible for enrolment, 1.80 crore P&LM constituting 78.75% received supplementary nutrition. State-wise details are at Annex-I.

Though ICDS is a self selecting Scheme, the number of beneficiaries namely children (6 months - 6 years) and pregnant women & lactating mother received supplementary nutrition have increased from 8.73 crore as on 31.03.2009 to 8.84 crore as on 31.03.2010 and to 9.64 crore as on 30.06.2011.

The Government has introduced 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels and has issued the guidelines on 31.03.2011. Under these guidelines, the District and Block level Committees will closely monitor inter-alia coverage of beneficiaries and Anganwadi level Committee is required to review and take as well as suggest actions to improve coverage of all eligible beneficiaries as against the surveyed population.

The Anganwadi Workers (AWWs) and Helpers are honorary workers and are paid honorarium in the range of Rs.2938 per month to 3063 per month depending upon their qualifications and experience. AWW of mini-AWC/Helper is paid an amount of Rs.1500 per month. Besides, the States/ UTs are also giving monetary incentives to these workers out of their own resources for additional functions assigned under other schemes. The details of expenditure on honorarium paid to AWWs and Helpers by States/ UTs is not maintained at the Central level. An amount of Rs.4013.19 crore during 2008-09, Rs.4306.82 crore during 2009-10, Rs.4701.21 crore during 2010-11 and Rs. 1033.69 crore during 2011-12 (up to 31.7.2011) as grant-in-aid has been released to States/UTs by Govt. of India under ICDS (General) which includes honorarium for Anganwadi workers and helpers.